

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI  
ABSTRACT**

**CIVIL JUDGES (SENIOR DIVISION) – Promotions, Transfers and Postings of  
Civil Judges (Senior Division) – ORDERS - ISSUED.**

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**ROC.NO.420/2026-B.SPL.**

**NOTIFICATION NO.394–B.SPL.**

**DATED:29.04.2026.**

**The High Court made the following Transfers and Postings of Civil  
Judges (Senior Division):-**

The Civil Judge (Senior Division) mentioned in Column Number 2 are posted to the stations/posts mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post(s) **and also the post(s) which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts **and also the post(s) which his/her predecessor was holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SMT. A.SUNITHA RANI Additional Civil Judge (Senior Division), Tirupati, Chittoor District.	I Additional Civil Judge (Senior Division), Guntur Vice Sri Y.Gopala Krishna transferred	Additional Civil Judge (Senior Division) Chittoor	II Additional Civil Judge (Senior Division) (Fast Track Court), Guntur.
2.	SRI N.SIRISH Additional Civil Judge (Senior Division), Madanapalle, Chittoor District.	Principal Civil Judge (Senior Division), Nandyal, Kurnool District Vice Smt. S.Thangamani transferred.	Civil Judge (Senior Division) Punganur, Chittoor District.	Smt. S.Thangamani
3.	<b>On relief SMT. S.THANGAMANI, Principal Civil Judge (Senior Division), Nandyal, Kurnool District.</b>	<b>II Additional Civil Judge (Senior Division), Nandyal Vice Sri B.Kiran Kumar transferred.</b>	-	<b>She shall regularly assume charge as II Additional Civil Judge (Senior Division), which post she is holding Full Additional Charge.</b>

4.	SMT. B.BABY RANI, Civil Judge (Senior Division), Srikalahasti, Chittoor District.	Civil Judge (Senior Division), Chirala, Prakasam District, Vice Smt. M.Sudha promoted as DJ	Civil Judge (Senior Division) Punganur, Chittoor District.	Civil Judge (Senior Division), Parchur, Prakasam District
5.	SMT. B.PADMA I Additional Civil Judge (Senior Division), Rajamahendravaram, East Godavari District.	Principal (Civil Judge) Senior Division, Rajamahendravaram, East Godavari District Vice Sri Shaik Jani Basha promoted as DJ	I Additional Civil Judge (Senior Division) Kakinada, East Godavari District.	II Additional Civil Judge (Senior Division) (Fast Track Court), Rajamahendravaram, East Godavari District.
6.	SRI N.RAMESH NAIDU Principal Civil Judge (Senior Division), Kakinada, East Godavari District.	Principal Civil Judge (Senior Division), Vizianagaram Vice Smt. B.H.V.Lakshmi Kumari promoted as DJ	I Additional Civil Judge (Senior Division) Kakinada, East Godavari District.	Secretary, District Legal Services Authority, Vizianagaram.
<b>Sri N.Ramesh Naidu after assuming charge as Principal Civil Judge (Senior Division), Vizianagaram, shall also take charge of the post of Additional Civil Judge (Senior Division), Vizianagaram from Secretary, District Legal Services Authority, Vizianagaram, and shall be in full additional charge of the said post until further orders</b>				
7.	MS. M.PRAMEELA RANI Civil Judge (Senior Division), Razole, East Godavari District.	Principal Civil Judge (Senior Division), Eluru, West Godavari District Vice Sri K.K.V. Bulikrishna transferred	I Additional Civil Judge (Senior Division), Rajamahendravaram	Additional Civil Judge (Senior Division) Eluru, West Godavari District.
8.	SRI Y.GOPALA KRISHNA I Additional Civil Judge (Senior Division), Guntur.	Principal Civil Judge (Senior Division), Visakhapatnam Vice Sri Mutta Venkateswara Rao transferred	II Additional Civil Judge (Senior Division) (Fast Track Court), Guntur.	II Additional Civil Judge (Senior Division) Visakhapatnam.

9.	SRI M.SREEDHAR Principal Civil Judge (Senior Division), Tenali, Guntur District.	VII Additional Chief Judicial Magistrate-cum- Additional Civil Judge (Senior Division), Vijayawada, Krishna District (New Court)	Additional Civil Judge (Senior Division), Tenali, Guntur District.	Principal Civil Judge (Senior Division), Vijayawada. Krishna District.
10.	Ms. G.VANI, Principal Civil Judge (Senior Division), Bapatla, Guntur District.	Civil Judge (Senior Division), Nuzvid, Krishna District, Vice Sri Shaik Peda Khasim transferred	Additional Civil Judge (Senior Division), Bapatla, Guntur District.	VII Additional Civil Judge (Senior Division) Vijayawada, Krishna District.
11.	SMT. K.MADHU SWAMY Principal Civil Judge (Senior Division), Narasaraopet, Guntur District.	Principal Civil Judge (Senior Division), Bapatla, Guntur District Vice Ms. G.Vani transferred	II Additional Civil Judge (Senior Division) (Fast Track Court), Guntur	Additional Civil Judge (Senior Division), Bapatla, Guntur District.
12.	SRI K.V.RAMA- KRISHNAIAH Secretary, District Legal Services Authority, Krishna at Machilipatnam.	Additional Civil Judge (Senior Division), Kurnool Vice Sri P.Divakar transferred	Principal Civil Judge (Senior Division) Machilipatnam, Krishna District.	Secretary, District Legal Services Authority, Kurnool
13.	SMT. D.GEETHA RANI I Additional Civil Judge (Senior Division), Vijayawada, Krishna District.	Principal Civil Judge (Senior Division), Gajuwaka, Visakhapatnam District Vice Smt. M.V.Seshamma transferred	Principal Civil Judge (Senior Division) Vijayawada, Krishna District.	Principal Civil Judge (Senior Division), Anakapalle, Visakhapatnam District.
<b>Smt. D.Geetha Rani after assuming charge as Principal Civil Judge (Senior Division), Gajuwaka, shall also take charge of the post of Additional Civil Judge (Senior Division)-cum-VIII Additional Chief Judicial Magistrate, Gajuwaka and III Additional Chief Judicial Magistrate, Gajuwaka, from Principal Civil Judge (Senior Division), Anakapalle, Visakhapatnam District and shall be in full additional charge of the said posts until further orders</b>				

14.	SRI S.VENKATESWARA REDDY II Additional Civil Judge (Senior Division), Vijayawada, Krishna District.	Principal Civil Judge (Senior Division), Tenali, Guntur District Vice Sri M.Sreedhar transferred.	His post and also the post of III Additional Civil Judge (Senior Division), Vijayawada, Krishna District to VI Additional Civil Judge (Senior Division) Vijayawada, Krishna District.	Additional Civil Judge (Senior Division), Tenali, Guntur District
15.	SRI SHAIK PEDA KHASIM Civil Judge (Senior Division), Nuzvid, Krishna District.	Civil Judge (Senior Division), Piler, Chittoor District (Post Kept Vacant)	VII Additional Civil Judge (Senior Division) Vijayawada, Krishna District	Additional Civil Judge (Senior Division), Madanapalle/ Civil Judge (Senior Division) Punganur, Chittoor District as the case may be.
16.	SRI M.S.KARIMULLA I Additional Chief Judicial Magistrate, Vijayawada, Krishna District.	Principal Civil Judge (Senior Division), Madanapalle, Chittoor District Vice Smt. K.Jayalakshmi promoted as DJ	II Additional Chief Judicial Magistrate of First Class, Vijayawada, Krishna District.	Civil Judge (Senior Division), Punganur, Chittoor District.
<b>Sri M.S.Karimulla after assuming charge as Principal Civil Judge (Senior Division), Madanapalle, shall also take charge of the post of Additional Civil Judge (Senior Division), Madanapalle, from Civil Judge (Senior Division), Punganur, Chittoor District and shall be in full additional charge of the said post until further orders.</b>				
17.	SRI C.RAMANA REDDY, IV Additional Civil Judge (Senior Division), Vijayawada, Krishna District.	IV Additional Civil Judge (Senior Division), Guntur Vice Sri T.Venkata Rajesh Kumar transferred.	V Additional Civil Judge (Senior Division) (Fast Track Court), Vijayawada, Krishna District.	Sri T.Venkata Rajesh Kumar
18.	<b>On relief SRI T.VENKATA RAJESH KUMAR, IV Additional Civil Judge (Senior Division), Guntur</b>	<b>Principal Civil Judge (Senior Division), Guntur</b>	-	<b>He shall regularly assume charge as Principal Civil Judge (Senior Division) which post he is holding full additional charge.</b>

19.	SRI P.DIVAKAR, Additional Civil Judge (Senior Division), Kurnool	VIII Additional Chief Judicial Magistrate-cum- Additional Civil Judge (Senior Division), Vijayawada, Krishna District (New Court)	Secretary, District Legal Services Authority, Kurnool	Chief Judicial Magistrate, Vijayawada, Krishna District.
20.	SRI B.KIRAN KUMAR II Additional Civil Judge (Senior Division), Nandyal, Kurnool District.	Principal Civil Judge (Senior Division), Narasaraopet, Guntur District Vice Sri K.Madhu Swamy transferred	Principal Civil Judge (Senior Division) Nandyal, Kurnool District.	II Additional Civil Judge (Senior Division) (Fast Track Court), Guntur
<b>Sri B.Kiran Kumar, after assuming charge as Principal Civil Judge (Senior Division), Narasaraopet, shall also take charge of the post of Additional Civil Judge (Senior Division), Narasaraopet, from II Additional Civil Judge (Senior Division), (Fast Track Court), Guntur and shall be in full additional charge of the said post until further orders.</b>				
21.	SMT. K.VANI, Secretary, District Legal Services Authority, Nellore, SPSR Nellore District.	I Additional Civil Judge (Senior Division), Vijayawada, Krishna District, Vice Smt. D.Geetha Rani transferred.	Principal Civil Judge (Senior Division) Nellore.	Principal Civil Judge (Senior Division) Vijayawada, Krishna District.
22.	Smt. S.HEMA LATHA Principal Civil Judge (Senior Division), Ongole, Prakasam District.	Civil Judge (Senior Division), Hindupur, Ananthapuramu District, Vice Sri D.Venkateswarlu Naik promoted as DJ	Additional Civil Judge (Senior Division) Ongole, Prakasam District.	Civil Judge (Senior Division), Penukonda, Ananthapuramu District.
23.	SRI MUTTA VENKATESWARA RAO, Principal Civil Judge (Senior Division), Visakhapatnam.	Civil Judge (Senior Division), Ramachandrapuram East Godavari District Vice Sri K.Venkateswara Rao promoted as DJ	II Additional Civil Judge (Senior Division) Visakhapatnam.	II Additional Civil Judge (Senior Division), Kakinada, East Godavari District.

24.	SRI A.RADHA KRISHNA MURTHY VII Additional Civil Judge (Senior Division), Visakhapatnam	Civil Judge (Senior Division), Bobbili, Vizianagaram District (Post Kept Vacant)	II Additional Civil Judge (Senior Division) Visakhapatnam.	Civil Judge (Senior Division), Vizianagaram/ Secretary, District Legal Services Authority, Vizianagaram as the case may be.
<b>Sri A.Radha Krishna Murthy, after assuming charge as Civil Judge (Senior Division), Bobbili, shall take charge of the post of Civil Judge (Senior Division), Paravathipuram, from Secretay, District Legal Services Authority, Vizianagaram and shall be in full additional charge of the said post until further orders</b>				
25.	SMT. M.V.SESHAMMA Principal Civil Judge (Senior Division), Gajuwaka, Visakhapatnam District.	Principal Civil Judge (Senior Division), Mangalagiri, Guntur District, Vice Smt. M.Anjani Priyadarsini transferred.	Principal Civil Judge (Senior Division), Anakapalle, Visakhapatnam District.	Smt. M.Anjani Priyadarsini
26.	<b>On relief SMT. M.ANJANI PRIYADARSINI, Principal Civil Judge (Senior Division), Mangalagiri, Guntur District.</b>	<b>I Additional Civil Judge (Senior Division), Mangalagiri, Guntur District (New Court)</b>	-	<b>She shall regularly assume charge as I Additional Civil Judge (Senior Division), Mangalagiri, Guntur District, which post she is holding Full Additional Charge.</b>
27.	SMT. Y.SRILAKSHMI Additional Civil Judge (Senior Division), Gajuwaka, Visakhapatnam District.	Secretary, District Legal Services Authority, Rajamahendravaram, East Godavari District, Vice Smt. Nageedi Sree Lakshmi transferred	Principal Civil Judge (Senior Division) Anakapalle, Visakhapatnam District.	I Additional Civil Judge (Senior Division), Kakinada, East Godavari District.
28.	SRI K.K.V. BULI KRISHNA Principal Civil Judge (Senior Division), Eluru, West Godavari District.	Civil Judge (Senior Division), Kandukur, Prakasam District, Vice Smt. M.Sobha promoted as DJ	Additional Civil Judge (Senior Division) Eluru, West Godavari District.	Additional Civil Judge (Senior Division), Ongole, Prakasam District.

29.	SRI K.RATNA PRASAD, Secretary, District Legal Services Authority, West Godavari at Eluru.	I Additional Civil Judge (Senior Division), Rajamahendravaram, East Godavari District, Vice Smt. B.Padma transferred.	Additional Civil Judge (Senior Division) Eluru, West Godavari District.	I Additional Civil Judge (Senior Division) Kakinada, East Godavari District.
30.	SMT NAKKA LAVANYA Additional Civil Judge (Senior Division), Narasaraopet, Guntur District.	Principal Civil Judge (Senior Division), Rajampet, Kadapa District, (Post Kept Vacant)	II Additional Civil Judge (Senior Division) (Fast Track Court), Guntur	Additional Civil Judge (Senior Division), Kadapa.
31.	SMT. S.P.D.VENNELA, Civil Judge (Senior Division), Repalle, Guntur District.	Principal Civil Judge (Senior Division), Tirupati, Chittoor District, Vice Sri D.Vijaya Saradhi Raju promoted as DJ	Additional Civil Judge (Senior Division) Tenali, Guntur District.	Additional Civil Judge (Senior Division), Chittoor.
<b>Smt. S.P.D.Vennela, after assuming charge as Principal Civil Judge (Senior Division), Tirupati, shall also take charge of the post of Additional Civil Judge (Senior Division), Tirupati from Additional Civil Judge (Senior Division), Chittoor and shall be in full additional charge of the said post until further orders.</b>				
32.	SRI P.RAMANA REDDY, Civil Judge (Senior Division), Amalapuram, East Godavari District.	IX Additional Chief Judicial Magistrate-cum-Additional Civil Judge (Senior Division), Vijayawada, Krishna District (New Court)	III Additional Civil Judge (Senior Division), Kakinada, East Godavari District.	II Additional Chief Judicial Magistrate, Vijayawada, Krishna District.
33.	SMT. Y.J.PADMASREE, Civil Judge (Senior Division), Badvel, Kadapa District.	Secretary, District Legal Services Authority, Nellore Vice Smt. K.Vani transferred.	Additional Civil Judge (Senior Division) Kadapa.	Principal Civil Judge (Senior Division) Nellore.

34.	SMT. K. ARUNA, Civil Judge (Senior Division), Avanigadda, Krishna District.	III Additional Civil Judge (Senior Division), Vijayawada, Krishna District, Vice Sri V.Venkateswara Rao promoted as DJ	Additional Civil Judge (Senior Division) Machilipatnam, Krishna District.	II Additional Civil Judge (Senior Division), Vijayawada, Krishna District
35.	SMT. S.VARALAKSHMI, II Additional Chief Judicial Magistrate, Visakhapatnam.	Secretary, District Legal Services Authority, Krishna at Machilipatnam, Vice Sri K.V.Ramakrishnaiah transferred.	I Additional Chief Judicial Magistrate, Visakhapatnam.	Principal Civil Judge (Senior Division) Machilipatnam, Krishna District
36.	SMT. V.PALLAVI, III Additional Chief Judicial Magistrate, Gajuwaka, Visakhapatnam District.	Principal Civil Judge (Senior Division), Prakasam at Ongole Vice Smt. S.Hema Latha transferred.	Principal Civil Judge (Senior Division), Anakapalle, Visakhapatnam District.	Additional Civil Judge (Senior Division) Ongole, Prakasam District.

The Officers mentioned in Column Number 02 who are working as Civil Judges (Senior Division) on temporary basis under Rule 14 1(A) of the Andhra Pradesh State Judicial Service Rules, 2007 and promoted as Civil Judges (Senior Division) for the year 2025, are transferred and posted in the Courts mentioned against their names in Column Number 3. The officers mentioned in column number 2 are directed to handover charge of their post(s) **and also the post(s) which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, and they shall get themselves relieved and proceed to their new stations/posts and take charge of their respective posts **and also the posts which his/her predecessor was holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SRI SHAIK IBRAHIM SHARIEF, Secretary, District Legal Services Authority, Prakasam at Ongole	Additional Civil Judge (Senior Division), Srikakulam, Vice Smt. R.Shanthi Sree transferred.	Additional Civil Judge (Senior Division) Ongole, Prakasam District.	Smt. R.Shanthi Sree

2.	On relief <b>SMT. R.SHANTHI SREE,</b> Additional Civil Judge (Senior Division), Srikakulam	<b>Principal Civil Judge (Senior Division), Srikakulam</b> Vice Sri Manipati Sreedhar promoted as DJ	-	<b>She regularly assume charge as Principal Civil Judge (Senior Division) which post she is holding Full Additional Charge.</b>
3.	SMT. NAGEEDI SREE LAKSHMI, Secretary, District Legal Services Authority, East Godavari at Rajamahendravaram, East Godavari District.	Secretary, District Legal Services Authority, Eluru, West Godavari District, Vice Sri K.Ratna Prasad transferred.	I Additional Civil Judge (Senior Division), Kakinada, East Godavari District.	Additional Civil Judge (Senior Division) Eluru, West Godavari District.
4.	SRI A.KRISHNA PRASAD, Secretary, District Legal Services Authority, Vizianagaram.	Retained as Secretary, District Legal Services Authority, Vizianagaram.	-	-

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charge.

**NOTE:**

1. All the officers shall get themselves relieved from their present posts and join their new posts on or before **11.05.2026** without fail.
2. In case, the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the concerned Principal District and Sessions Judge shall make alternative arrangements, intimating the same to the High Court.
3. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post.
4. The Order placed in the High Court's Website <http://aphc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
**REGISTRAR (VIGILANCE)**

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).

3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
5. The Secretary to Government, Law (L.A & J – SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District
8. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravathi.
9. **THE PRL. DISTRICT AND SESSIONS JUDGES:**  
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram and West Godavari at Eluru.
10. **THE I ADDL. DISTRICT AND SESSIONS JUDGES**  
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram and West Godavari at Eluru.
11. The Pay and Accounts Officer, Ibrahimpatnam, Vijayawada, Krishna District.
12. **THE DISTRICT TREASURY OFFICERS:** (with a request to communicate the same to the concerned Sub-Treasury Officers)  
  
Ananthapuramu, Chittoor, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizainagaram and Eluru.
13. **THE SECTION OFFICERS:-**  
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravati.